

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3696  
ANSWERED ON:10.09.2007  
SPEED POST AGENTS  
Masood Shri Rasheed

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Department of Posts has formulated any scheme to employ speed post agents;
- (b) if so, the details thereof;
- (c) whether the Government has proposed to grant approval to private agents for setting up of authorised outlets for this purpose; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) & (b) The system of outsourcing the collection of Speed Post was initiated by the Department of Posts in 1998. The details of the scheme are given below:

# Speed Post Collection agents are appointed for a particular locality or group of localities depending on the business potential in that area.

# The agent will arrange collection of articles from the customers in the localities/ locations allotted to him by the Manager, Speed Post Centre.

# The agent should open a post office savings bank account and deposit Rs. 10,000, pledged to the President of India as security deposit.

# The agents should have passed the Higher Secondary School examination; and should have a very good knowledge of the local language and English.

# The agents are paid commission based on the monthly revenue.

# This scheme has been extended to all the Speed Post Centres having revenue of Rs. One Lakh per month in 2006.

(c) No, Sir.

(d) Does not arise in view of (c) above.